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C. A. T. Bench, JAIPUR

Date of Order	Order
9.12.99	On 434/97 with MA 302/97 None present for the applicant Mr. V.S. Gujjar, Counsel for the res pds. On perusal of the order sheets it appears that none was present for the applicant on 20.5.99. Even on 1.9.99 a proxy counsel was appeared on behalf of Mr. Abhay Chaturvedi, counsel for the applicant. None is present today for him. It appears that the applicant has lost interest in this case. Therefore, this CA is dismissed for non-prosecution on the part of the applicant. MA 302/97 also stands dismissed. (N. P. NAWANI) ADMINISTRATIVE MEMBER S. R. Agarwal Member (Judicial)
	(Gopal Krishna) Vice Chairman (A) (Gopal Singh) Administrative Member (Gopal Krishna) Vice Chairman (A) (N. P. NAWANI) ADMINISTRATIVE MEMBER

Reminded
21/12/99
to V.S. Gujjar
Adv.

Copy sent to
Applicant
note 5205-
22/12/99
Dated